

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1048/2012

Jabalpur, this Thursday, the 22nd day of March, 2018

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ganesh Laxman Kanwade, S/o Shri Laxman Raghav Kanwade, aged about 29 years, R/o House No.6, Shriram Nagar, Vasu-Engle Colony, Bhusawal, Maharashtra 425201 **-Applicant**

(By Advocate – Shri M.N. Banerjee)

V e r s u s

1. Union of India through General Manager, West Central Railway, Near Indira Market, Jabalpur M.P. (482001).

2. Chief Personnel Officer, West Central Railway, Near Indira Market, Jabalpur M.P. (482001).

3. Sri Pati Ram CETE (Plang.), West Central Railway, Near Indira Market, Jabalpur M.P. (482001) **-Respondents**

(By Advocate – Shri Sapan Usrethe for respondents Nos.1 & 2)

O R D E R (O R A L)

Learned counsel for the applicant submits that in view of the additional reply filed by the respondents, the O.A has rendered infructuous.

Accordingly, O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

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